

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:533  
ANSWERED ON:03.05.2013  
SUPPLY OF PIPED NATURAL GAS  
Gawali Patil Smt. Bhavana Pundlikrao

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the present status of various ongoing projects relating to the supply of Piped Natural Gas (PNG) in the country, State/UT-wise including Maharashtra;
- (b) whether the Government has formulated any policy for attracting investment from the public and private sectors for setting up city gas distribution companies for supply of PNG in various cities of the country; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 533 TO BE ANSWERED ON 03.05.2013 REGARDING SUPPLY OF PIPED NATURAL GAS

(a): Piped Natural Gas (PNG) is part of the city or local natural gas distribution (CGD) network. As per information provided by the Petroleum & Natural Gas Regulatory Board (PNGRB) the details of existing natural gas pipelines and city or local natural gas distribution (CGD) networks in the country as on 31.03.2013 is Annexed.

(b) & (c): Petroleum & Natural Gas Regulatory Board (PNGRB) grants authorization for development of CGD networks through bidding process as per the provisions of the PNGRB Act, 2006 and the Regulations notified there under. Any entity fulfilling the eligibility criteria can participate in the bidding process.